

DEVELOPMENT (SHRI B. S. MURTHY): (a) The work relating to the management of properties in the various Rehabilitation colonies in Delhi and New Delhi was transferred from the Office of the Regional Settlement Commissioner, New Delhi to the Land and Development Office in 1962. Several posts were created for this work in the Land and Development Office in 1962-63, and persons from the Offices of Chief Settlement Commissioner, New Delhi, Regional Settlement Commissioner, New Delhi, and Regional Settlement Commissioner, Jullundur were appointed to man these posts.

(b) The requisite information is detailed below:—

Category	Number of persons
Assistant Settlement Commissioner	1
Assistant Accounts Officer . . . . .	1
O. S. D. . . . .	1
Managing Officer . . . . .	4
Assistant Managing Officer . . . . .	3
Superintendent . . . . .	5
Accountant . . . . .	2
Assistant . . . . .	1
U. D. C. . . . .	25
Stenographer . . . . .	1
Field Inspector . . . . .	2
L. D. C. . . . .	46
Overseer . . . . .	3
Daftary . . . . .	2
Peon . . . . .	15
<b>TOTAL</b>	<b>112</b>

(c) to (e) The question of fixation of *inter-se* seniority of the persons mentioned above *vis-a-vis* the old staff of the Land and Development Office is still under the consideration of the Government of India.

#### VIGILANCE CASES AGAINST EMPLOYEES OF C.P.W.D.

396. SHRI B. C. PATTANAYAK: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN

DEVELOPMENT be pleased to state:

(a) the number of vigilance cases against the employees of C.P.W.D. and Land and Development Office, New Delhi that are pending for the last five years; and

(b) if so, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) and (b) The information is being collected and will be laid on the Table of the House.

#### CONSTRUCTION OF CHEAP HOUSES IN DELHI

397. SHRI B. C. PATTANAYAK: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Government have decided to construct cheap houses in Delhi on the lines suggested by Shri G. D. Naidu of Coimbatore; and

(b) if so, the nature of action being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) No.

(b) Does not arise.

#### ALLOTMENT OF SHOPS ON JANPATH, NEW DELHI

398. SHRI B. C. PATTANAYAK: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether any decision with regard to the criteria for the allotment